

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3148**  
ANSWERED ON 21.12.2023

**FIFTEEN POINT PROGRAMME**

3148. SHRIMATI QUEEN OJA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government's Fifteen Point Programme for the welfare of minorities is implemented in the country since 2015 and if so, the details and the main objective thereof;
- (b) whether any new special scheme has been announced during the last five years to fulfil the objective of the Fifteen Point Programme for the welfare of minorities and if so, the details thereof; and
- (c) whether there is any time frame to complete the Fifteen Point Programme for the welfare of minorities and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b): The Prime Minister's New 15 Point Programme for welfare of Minorities is implemented by Ministry of Minority Affairs since its launch in the year 2006. It is an overarching programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country. The programme has the following broad objectives: (i) Enhancing opportunities for education; (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs; (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and (iv) Prevention and control of communal disharmony and violence.

The schemes of the Ministry of Minority Affairs covered under the 15 Point Programme are exclusively meant for notified minorities. However, 15% of the outlays and targets, to the extent possible, of schemes/initiatives implemented by other participating Ministries/Departments are earmarked for notified minorities. The schemes being implemented by Ministry of Minority Affairs and other participating ministries are as under:

- i. Pre-Matric Scholarship Scheme
- ii. Post-Matric Scholarship Scheme
- iii. Merti-cum- Means based Scholarship Scheme
- iv. Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)
- v. Pradhan Mantri Jan Vikas Karyakram (PMJVK)
- vi. National Minorities Development Finance Corporation (NMDFC) Loan Schemes
- vii. Samagra Shiksha Abhiyaan (M/o Education)
- viii. DeenDayal Antyodaya Yojana (DAY-NRLM)- (M/o Rural Development)
- ix. Deen Dayal Upadhyay – Gramin Kaushal Yojana (M/o Rural Development)
- x. Pradhan Mantri Awaas Yojana (M/o Rural Development)
- xi. National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- xii. Priority Sector Lending by Banks (Department of Financial Services)
- xiii. Pradhan Mantri Mudra Yojana (Department of Financial Services)
- xiv. POSHAN Abhiyaan (Ministry of Women & Child Development)
- xv. National Health Mission (Department of Health & Family Welfare)
- xvi. Ayushman Bharat (Department of Health & Family Welfare)
- xvii. National Rural Drinking Water Programme (Department of Water & Sanitation)

(c): In its role as the nodal Ministry, it coordinates the implementation of relevant schemes of other Ministries/Departments under the 15 Point Programme to facilitate the achievement of saturation levels.

Under the saturation approach of Government many of the components have achieved mainstreaming. Furthermore, consistent efforts are being made to improve the full delivery of benefits in the various relevant schemes for minority communities.

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